

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 17 & 18 OF 2015

Dated: 29th March, 2016

In the matter of:-

Green Energy Association

...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **05.05.2016.**

COURT MASTER